

National Company Law Tribunal

Allahabad Bench

CP NO.28/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: R. Sons vs. Fedders Lloyd Companies Ltd.

SECTION OF THE COMPANIES ACT: U/S Sec.433,434,439 of the companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

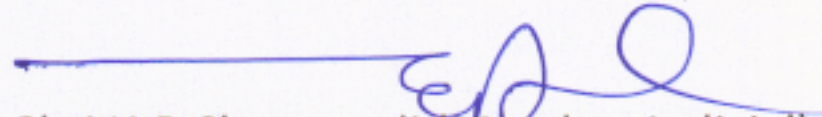
Order dated 08.03.2017

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CP NO 28/2015 M/s. Fedders Lloyd companies Ltd.

Mr. Rakesh Srivastava represent company petition he inform that he has filed vakalatnama. The case is at the stage of second motion petition. The present company petition is received as a transferred case form Hon'ble High Court of Allahabad. Therefore, Notice be issued to the central Government / RD through the OL. The case is fixed for report of the RD. the matter be listed on 06.04.2017.

Date-08.03.2017


Shri H.P Chaturvedi (Member Judicial)